

COURT – I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )

APPEAL No. 9 of 2012 &  
I.A. No. 14 of 2012

Dated: 20<sup>th</sup> January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

K.C.P. Sugars and Industries Corpn. Ltd & Ors. ...Appellant

Versus

A.P. Electricity Regulatory Commission & Ors. ..Respondents

Counsel for the Appellant(s) : Mr. C. Guna Ranjan  
Mr. Mullanpudi Rambabu

Counsel for the respondent (s): Mr. A. Subba Rao  
Mr. A.T. Rao  
Mr. K.V. Mohan for APERC

ORDER

It is submitted that the connected matters being Appeal Nos. 150, 166, 168 of 2011 have already been admitted.

Therefore, **Admit.** Issue notice to the Respondents. Dasti service is permitted.

The Registry is directed to post this matter along with Appeal Nos. 150, 166 & 168 of 2011 before Court – II.

( Rakesh Nath )  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

